

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
"CHANDIGARH BENCH, CHANDIGARH"**

**COCP No.6/Chd/Hry/2018  
IN  
CP No.50/Chd/Hry/2018**

**Under Section 425 of the Companies  
Act, 2013.**

**In the matter of:**

Mr. Arun Kumar Goenka,  
703, Meadows Sahar,  
Plaza Complex, Andheri,  
Kurla Road, Andheri East,  
Mumbai-400059.

...Petitioner

Vs.

Polo Hotels Ltd.  
having registered office at  
Hotel North Park,  
Village Chowki,  
Panchkula, Haryana-134109.

...Respondent

**Order dated:14.09.2018**

**Coram: Hon'ble Mr. Justice R.P. Nagrath, Member(Judicial).  
Hon'ble Mr. Pradeep R. Sethi, Member(Technical).**

For the petitioner: 1. Mr. P.D. Sharma, Practising Company Secretary  
2. Mr. G.S. Sarin, Practising Company Secretary

**ORDER**

The authorized representative of the petitioner seeks and is permitted to withdraw the instant petition. The petition stands dismissed as withdrawn.

Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-

(Pradeep R. Sethi)  
Member (Technical)

September 14, 2018  
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